

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong 5th April, 2017

NO.HCM.II/123/2015/1234: Consequent to the Office Order issued by the Government of Meghalaya, General Administration (A) Department No. GAA.94/86/Pt/140 dated 31.03.2017, Hon'ble the High Court of Meghalaya is pleased to declare 10th April, 2017 (Monday) as Local Holiday on Account of "Shad Suk Mynsiem" in the High Court of Meghalaya and the District & Session Judge Court, East Khasi Hills District.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/1234 A

Dated, Shillong 5th April, 2017

Copy to :-

1. *The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.*
3. *The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.*
4. *The PA to Registrar General, High Court of Meghalaya, Shillong.*
5. *The Advocate General Meghalaya, High Court of Meghalaya, Shillong.*
6. *The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura.*
7. *The Director, Meghalaya State Judicial Academy, Shillong.*
8. *The Registrar, High Court of Meghalaya, Shillong.*
9. *The Joint Registrar, High Court of Meghalaya, Shillong.*
10. *The Registrar (Administration), High Court of Meghalaya, Shillong.*
11. *The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.*
12. *The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.*
13. *The Assistant Registrar (Record), High Court of Meghalaya, Shillong.*
14. *The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.*
15. *The Chief Librarian, High Court of Meghalaya, Shillong.*
16. *The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.*
17. *The Public Relations Officer, High Court of Meghalaya, Shillong.*
18. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.*
19. *The Superintendent (Judicial), High Court of Meghalaya, Shillong.*
20. *Notice Board.*
21. *Office file.*


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